



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/ 4672 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. Das,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 31st August, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/4119/2019, dtd. 26.08.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. the evening of 27.08.2019 till the morning of 28.08.2019 upto 9.30 AM, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 4673 /A, dated 31.8.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

sd/-

JT. REGISTRAR (VIGILANCE)

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